

## NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/43/KOB/2021
SECTION	241- 242 C/ACT
NAME OF PARTIES	MABIN JOSE V/S GO GREEN SOLAR PVT LTD & 2 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON
RESPONDENTS ADVOCATE/ PROFESSIONAL	P M SIRAJ, DHANY C M, IRFAN ZIRAJ, RIZWANA T N

Office  
Notes

**Video Conference**

**18th Nov 2022**

### O R D E R

Learned counsel Mr. Aditya Venugopal appears on behalf of the petitioner. Learned Administrator Mr. Vijay V. Paul is present in person. Respondents are represented by learned counsel Ms. Nimisha. Pleadings are complete. List the matter for arguments on 02.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**